MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING NOVEMBER 2019 (data as on 03.12.2019)

Nature of incident	No. of cases	No. of cases	Pendency as on
	registered	disposed	date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	10	11	362
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	136	179	2945
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	9	46	769
BONDED LABOUR (Inc. Code 601)	43	77	1081
CHILDREN (Inc. Code 100-117)	79	102	710
WOMEN (Inc. Code 1300-1316)	683	715	2932
SC/ST/OBC (Inc. Code 1900-1909)	281	281	848
OTHERS	5559	5261	12396
TOTAL	6800	6672	22043

SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of November 2019

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU Cognizance	2	3	168
Human Rights Defenders	5	7	137

Cases where NHRC recommended Monetary relief during the month of November 2019

	No of Cases	Amount
Nature of incident		recommended
		(in Rs.)
CUSTODIAL DEATH (Judicial)	12	3200000
HARASSMENT OF PRISONERS	1	500000
RAPE OUTSIDE POLICE STATION	1	300000
ATROCITIES ON SC/ST (BY POLICE)	1	150000
FAILURE IN TAKING LAWFUL ACTION	2	225000
VICTIMISATION	1	500000
ALLEGED CUSTODIAL DEATHS IN POLICE CUSTODY	1	300000
MISCELLENOUS	1	100000
INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIAL	5	1250000
DEATH DUE TO ELECTROCUTION	1	300000
ABUSE OF POWER	1	500000
TOTAL	27	7325000